

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
(Through web-based video conferencing platform)**

**ITEM No.17  
C.A.(CAA)No.44/BB/2022**

**IN THE MATTER OF:**

M/s. TT Technopark Management Service India Pvt. Ltd. ... Petitioner  
Vs.

.....

**Order under Section 230-232 of Companies Act, 2013**

**Order delivered on 11.08.2022**

**CORAM:**

**SH. KISHORE VEMULAPALLI  
HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Shri Saji P John

**ORDER**

1. Heard Shri Saji P John, learned Counsel appearing for the Applicant Companies.
2. **Order Reserved.**

— Sd —

**(MANOJ KUMAR DUBEY) ✓  
MEMBER (TECHNICAL)**

— Sd —

**(KISHORE VEMULAPALLI)  
MEMBER (JUDICIAL)**